

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/1174/2011

Jabalpur, this Wednesday, the 23rd day of January, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Bhaskar Dahikaran, S/o Dulichand, aged about 36 years, R/o Garhwal Mohalla Lanji, Balaghat (M.P.) - 481001 -**Applicant**

(By Advocate – None)

V e r s u s

1. Union of India through its Secretary, Ministry of Communication, Department of Post, Central Secretariat, North Block, New Delhi 1101.
2. Chief Postmaster General M.P. Circle, Hoshangabad Road, Bhopal 462012.
3. Sr. Superintendent of Post Office, Balaghat Division, Balaghat 481001 **-Respondents**

(By Advocate – Shri S.K. Mishra)

O R D E R (O R A L)

By Navin Tandon, AM.

None for the applicant.

2. It is seen that on 12.10.2018 and 22.06.2018 also, there was no representation on the part of the applicant. Thus, it appears that the applicant is not interested in prosecuting this case anymore.
3. Accordingly, the O.A is dismissed for want of prosecution.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member